

REPORTS OF THE COMMITTEE ON  
PRIVATE MEMBERS' BILLS AND  
RESOLUTIONS

SEVENTH SESSION—SECOND LOK SABHA

Fourty Fourth Report



LOK SABHA SECRETARIAT  
NEW DELHI  
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**COMMITTEE ON PRIVATE MEMBERS' BILLS AND  
RESOLUTIONS**

**FORTY-FOURTH REPORT**

(SECOND LOK SABHA)

On behalf of the Committee on Private Members' Bills and Resolutions, I, having been authorised by the Committee, present on their behalf, this their Forty-fourth Report.

2. The Committee met on the 27th April, 1959 for—

(1) Classification and allocation of time for discussion of the following Bills under Rule 294 (1) (b) and 294 (1) (c) of the Rules of Procedure respectively:

1. Indian Penal Code (Amendment) Bill (*Insertion of new section 383A*) by Shri Kashi Nath Pandey.

2. All India Domestic Servants Bill by Shri Kanhaiya Lal Balmiki.

(2) Re-classification of the Minimum Wages (Amendment) Bill (*Amendment of section 14*) by Shri Kanhaiya Lal Balmiki.

3. The Members concerned had been invited to present before the Committee their views on their Bills. Sarvashri Kashi Nath Pandey and Kanhaiya Lal Balmiki attended the sitting.

**II. Classification of and allocation of time to Bills**

4. After hearing the views of the members in charge and considering all aspects of the Bill, the Committee placed the All India Domestic Servants Bill by Shri Kanhaiya Lal Balmiki under category 'B' and allotted 2½ hours for its discussion.

5. After hearing the views of the member in charge, the Committee postponed the consideration of the Indian Penal Code (Amendment) Bill (*Insertion of new section 383A*) by Shri Kashi Nath Pandey.

**III. Re-classification of Bill**

6. The Committee then considered Shri Kanhaiya Lal Balmiki's request that the classification of the Minimum Wages (Amendment) Bill (*Amendment of section 14*) be changed from category 'B' to category 'A'. The Bill had been placed in category 'B' by the Committee in their Twenty-fourth Report (Second Lok Sabha).

7. After hearing the views of the member in charge the Committee postponed their consideration of the Bill.

#### IV. Recommendation

8. The Committee recommends that the classification and allocation of time to All India Domestic Servants Bill (No. 30 of 1959) by Shri Kanhaiya Lal Balmiki (*vide* para 4) be agreed to by the House.

NEW DELHI;  
The 28th April, 1959.

HUKAM SINGH.